

**INSPECTION REPORT**

**Sub: Compliance with the Directions of the NGT dated 22/07/2024 passed in OA no. 140/2024(WZ)- Manoj Kamlakant Haldankar V/s. Govt. of Goa & Ors.**

As directed, a joint committee consisting of Dr. Shamila Monteiro (Member Secretary, Goa State Pollution Control Board), Mrs. Nandan Prabhudessai (AEE, Goa State Pollution Control Board), Mrs. Livia D'Silva (Scientist 'B', Goa State Pollution Control Board), Dr. Pradip V. Sarmokadam (Member Secretary, Goa State Biodiversity Board) along with Dr. Varsha Raikar Hoble (Project Assistant-I, Goa State Biodiversity Board) & Mr. Jiss K Varkey. IFS (Dy. Conservator of Forests, North-Goa) along with Mr. Sebastiao Rodrigues (RFO-Keri, Conservator of Forests) have carried out the site inspection on 16/08/2024. The representative of Village Panchayat Assonora, Mr. Francis Fernandes (Secretary) & Mr. Francis Vaz (Sarpanch) were present during the course of inspection.

The inspection was carried out with regards to the above sited subject.

**Ref: Office Order No.2025/GSPCB/Letter/9881/Tech/11845 dated 14/08/2024**

**Observation made during the site inspection:**

1. The V.P. Assonora has newly constructed MRF shed of Approx. 150 sq. mt in Sy. No. 93/1, Assonora, Bardez Goa for the storage of Dry waste. The V.P. Assonora has also constructed a compound wall of 1m height and area of approx. 1000 sq. mt. along the boundary of the plot of Material Recovery Facility (MRF) shed to prevent the littering of waste material towards lower ground levels/ water bodies nearby.
2. The MRF shed is provided with MS Structure, GI roofing sheets and wall constructed up to 1m from plinth level. The Material Recovery Facility (MRF) shed is also provided with fabricated grills on all sides in order to avoid littering of waste outside the shed. The said Material Recovery Facility (MRF) shed is not in operation.
3. The Material Recovery Facility (MRF) shed has a proper access road up to the entrance.
4. The Material Recovery Facility (MRF) shed constructed by the Village Panchayat Assonora is located at a distance of
  - Approx. 380m away from the seasonal water stream.
  - Approx. 412m away from the seasonal Koneshi waterfall.
  - Approx. 770m away from the Tilarí water canal.
  - Approx. 950m away from the residential area/hospital/institutions etc.
5. The area where the Material Recovery Facility (MRF) shed is constructed is a Plateau. The area behind the MRF shed is also a flat land and the distance between the compound wall of MRF shed & at the beginning of downhill is approx. 50m.

6. The V.P. Assonora has produced the Irrevocable/No Objection Certificate of allotment of Comunidade land of area approx. 1000 sq. mt. in Sy. No. 93/1 for the erection of MRF shed issued by the Comunidade of Assonora.
7. The Board has granted approval for the operation of Material Recovery Facility (MRF) vide order no. 8/37/24-PCB/6683/Tech/9558 dated 23/07/2024 for the collection, segregation & baling of Dry Waste and the same is valid up to 22/07/2027.
8. As stated by the representative of Forest Department, the MRF shed constructed by the V.P. Assonora in Sy. No. 93/1, Assonora Bardez Goa, does not come under Eco Sensitive Zone.
9. As stated by the representative of Goa State Biodiversity Board, if the said Material Recovery Facility (MRF) is not properly managed during operation, there is a possibility that the pristine area may be polluted with solid waste. hence there must be stringent mechanism for monitoring of routine management of the Material Recovery facility & periodic inspection should be conducted by the Goa State Pollution Control Board & local Body to ensure that the ecological characteristics of the area does not get polluted due to irresponsible handling/spillage on the way or facility. Only subject to such system in place the facility should be allowed to function.
10. During inspection it was observed that there is a black spot exactly at the entrance of internal road leading towards the MRF shed of V.P. Assonora. The black spot was uncleared and all the waste was scattered all over. The said black spot falls under the jurisdiction of the V.P. Sirsaim & is located at an approx. distance of 1km from the Material Recovery Facility (MRF) shed of V.P. Assonora.

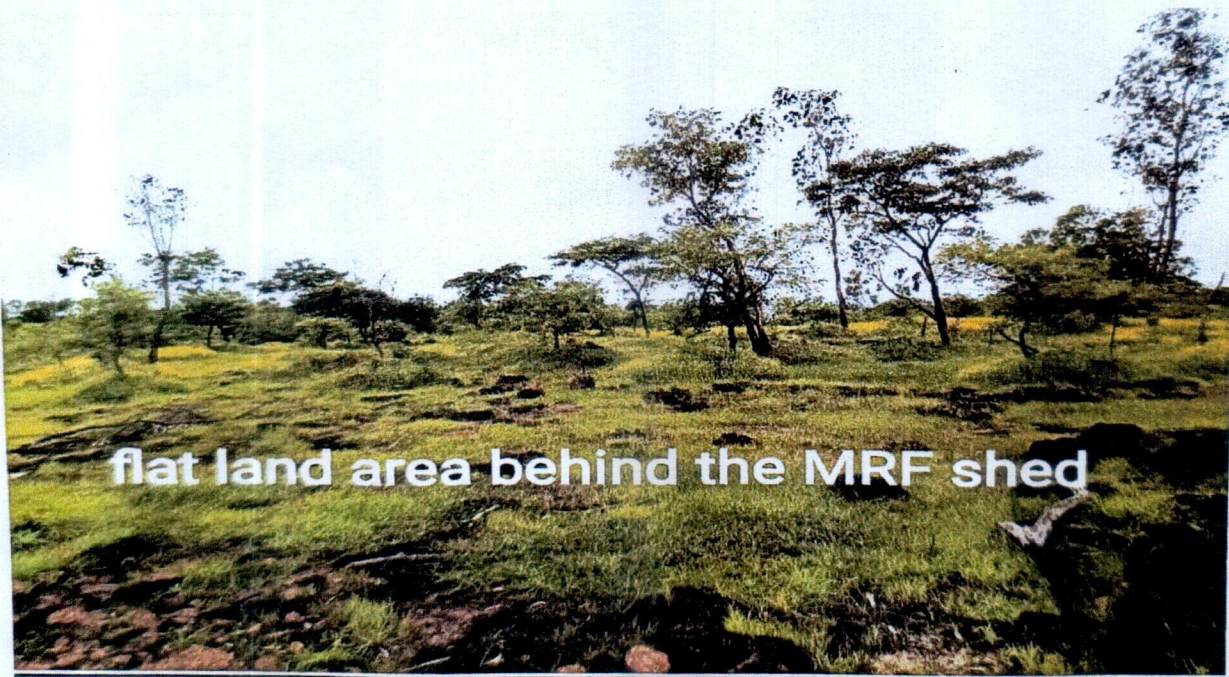
Pictures for reference:



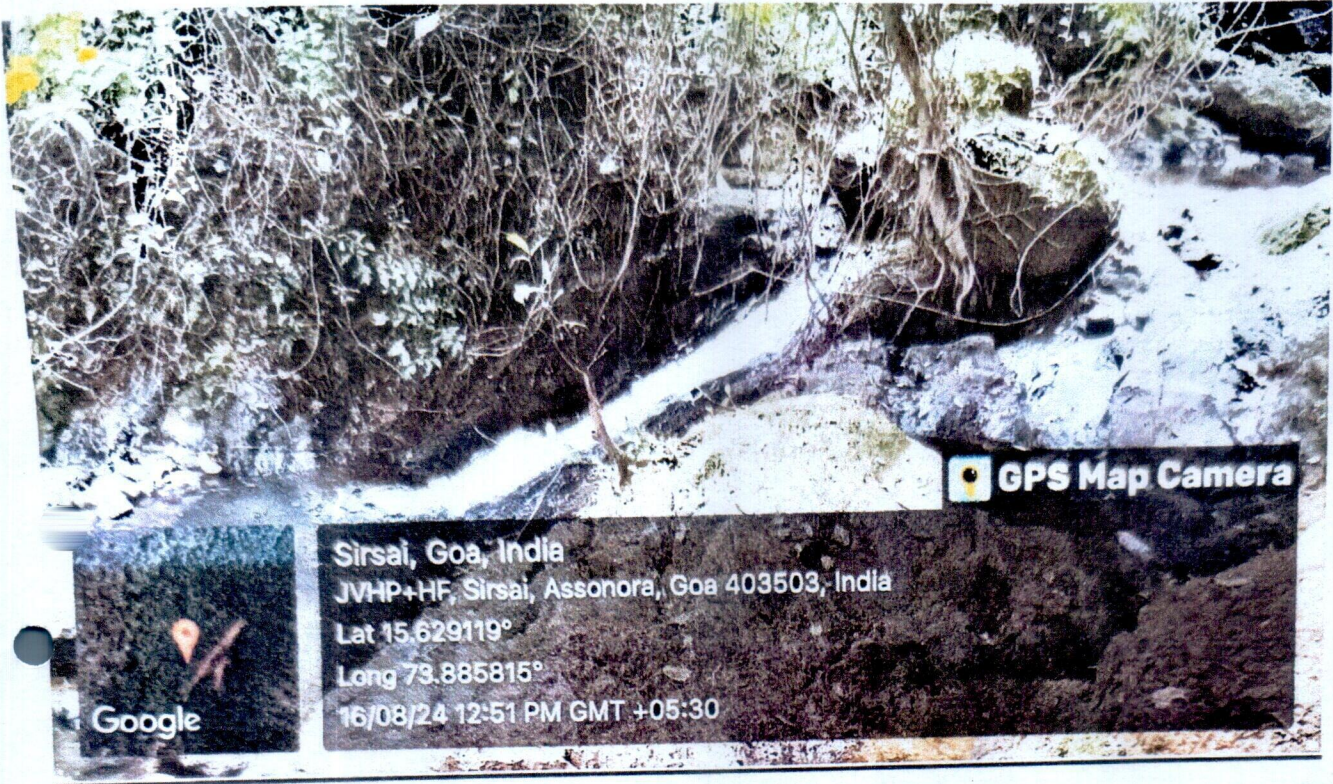
MRF Shed

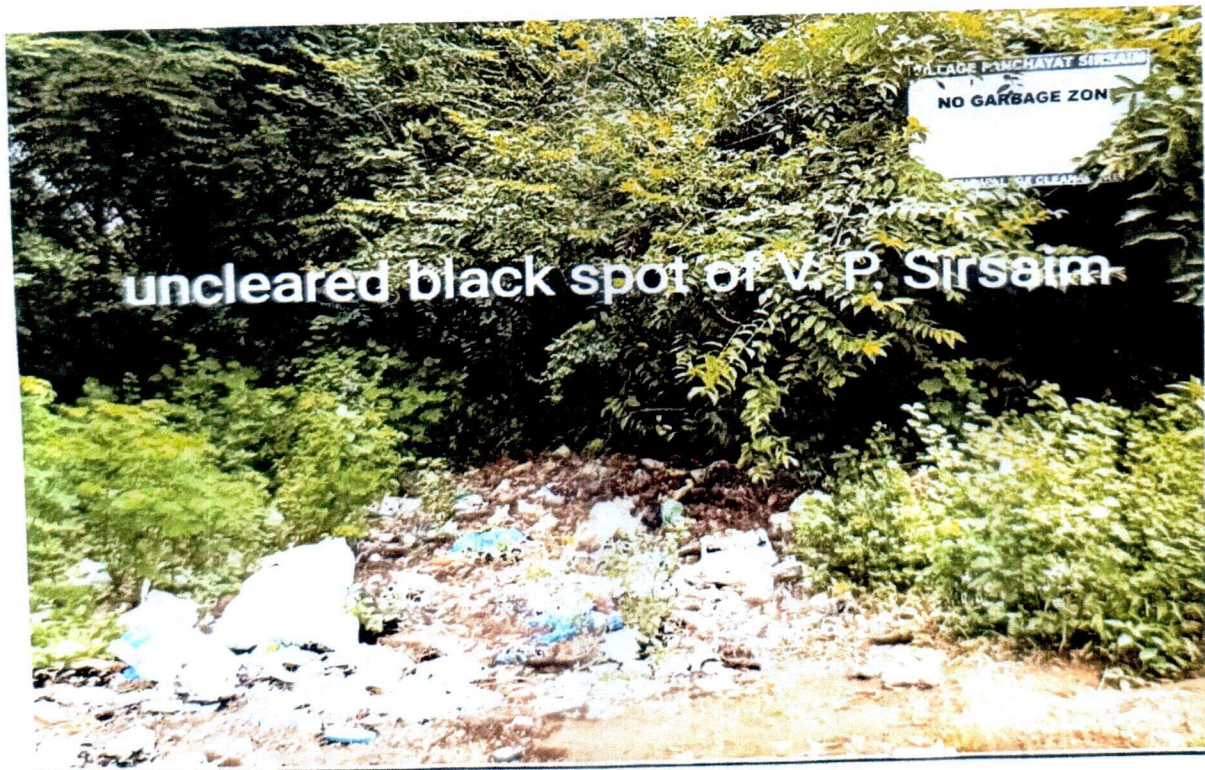
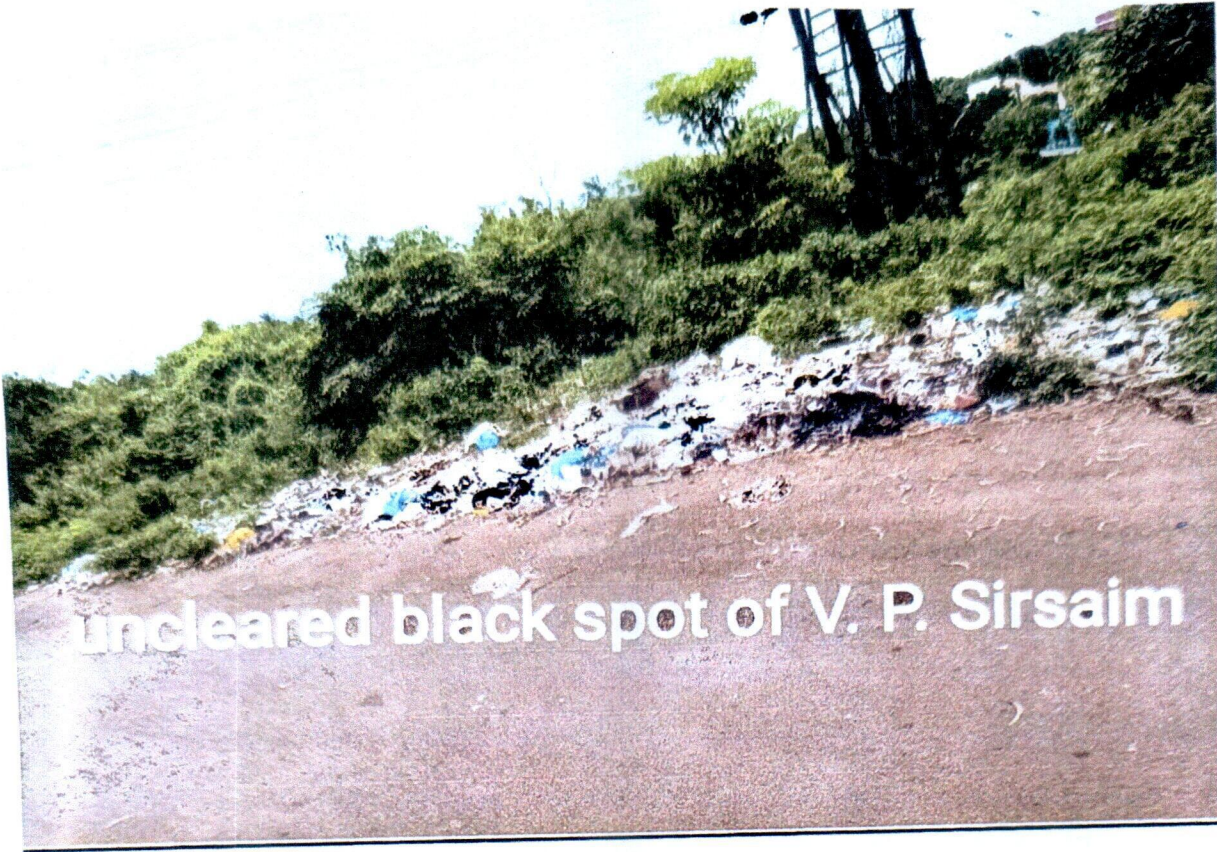


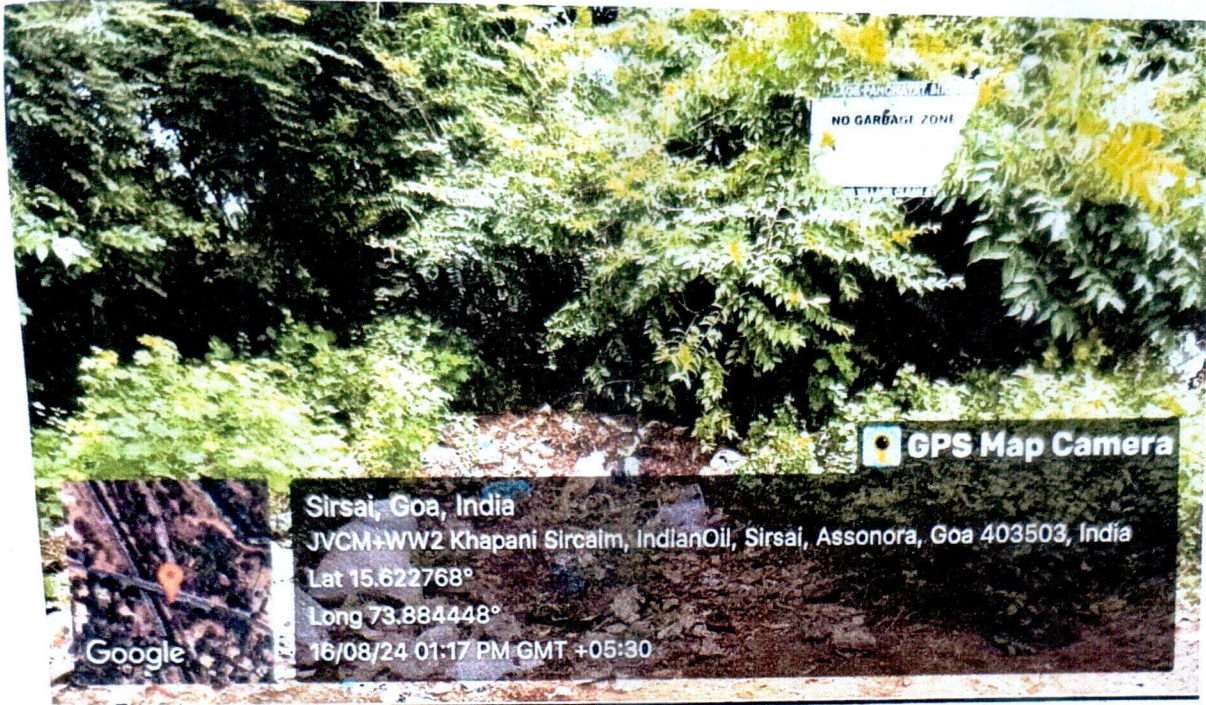











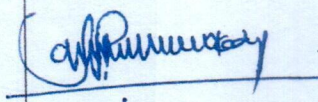
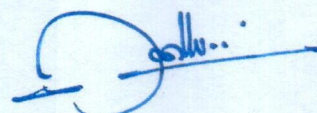
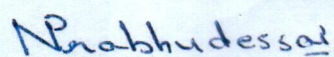


**Conclusion:**

1. The V.P. Assonora has newly constructed MRF shed of Approx. 150 sq. mt in Sy. No. 93/1, Assonora, Bardez Goa for the storage of Dry waste. the V.P. Assonora has also constructed a compound wall of 1m height and area of approx. 1000 sq. mt. along the boundary of the plot of Material Recovery Facility (MRF) shed to prevent the littering of waste material towards lower ground levels/ water bodies nearby.
2. The Material Recovery Facility (MRF) shed has a proper access road up to the entrance & the residential area, hospitals, water bodies, educational institutions, religious institutions, public offices, market etc are at a distance of approx. more than 300m from the MRF shed.
3. The representative of Forest Department confirmed that, the Material Recovery Facility (MRF) shed constructed by the V.P. Assonora in Sy. No. 93/1, Assonora Bardez Goa, does not come under Eco Sensitive Zone.
4. The representative of Goa State Biodiversity Board states that, if the said Material Recovery Facility (MRF) is not properly managed during operation, there is a possibility that the pristine area may be polluted with solid waste. Hence there must be stringent mechanism for monitoring of routine management of the Material Recovery facility & periodic inspection should be conducted by the Goa State Pollution Control

Board & local Body to ensure that the ecological characteristics of the area does not get polluted due to irresponsible handling/spillage on the way or facility. Only subject to such system in place the Material Recovery Facility should be allowed to function.

5. During inspection it was observed that there is a black spot exactly at the entrance of road leading towards the MRF shed of V.P. Assonora. The black spot was uncleared and all the waste was scattered all over. The said black spot falls under the jurisdiction of the V.P. Sirsaim.

Sr. No.	Name of the Inspecting Officials:	Signature:
1.	Dr. Shamila Monteiro Member Secretary, (Goa State Pollution Control Board),	
2.	Dr. Pradip V. Sarmokadam Member Secretary (Goa State Biodiversity Board)	
3.	Mr. Jiss K Varkey. IFS (Dy. Conservator of Forests, North-Goa)	
4.	Mrs. Nandan Prabhudessai AEE (Goa State Pollution Control Board)	
5.	Mrs. Livia D'Silva Scientist 'B' (Goa State Pollution Control Board)	